

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).37258-37259/2017

(Arising out of impugned final judgment and order dated 08-12-2017 in NOM No. 1377/2017 08-12-2017 in APP No. 288/2017 passed by the High Court Of Judicature At Bombay)

DEEPAK KANEGAONKAR

Petitioner(s)

VERSUS

OFFICIAL LIQUIDATOR HIGH COURT BOMBAY & ORS.

Respondent(s)

Date : 26-12-2017 These petitions were MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Rabin Majumder, Adv. [AOR] [Mentioned by]
Ms. Antima Bazaz, Adv.

For Respondent(s) M/s. K Ashar & Co., Advs. [AOR] [Not present]

UPON hearing the counsel the Court made the following
O R D E R

Let the matter be listed on Friday, the 29th December 2017.

(Subhash Chander)
AR-cum-PS

(Jagdish Chander)
Court Master